

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that **on Friday, 19th October 2018** :


I

The regular Division Bench comprising the **Hon'ble Shri. Justice N.M. Jamdar** and the **Hon'ble Shri. Justice Prithviraj K. Chavan** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Division Bench is allowed before the re-constituted Division Bench comprising of the **Hon'ble Shri. Justice C.V Bhadang** and the **Hon'ble Shri. Justice Prithviraj K. Chavan**.

17th October 2018
High Court, Appellate Side
Bombay.


(Ajit N. Mare)
Registrar (Judl-I)